

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:227

ANSWERED ON:09.11.2010

APPOINTMENT OF COMMITTEE FOR PROBING CORRUPTION CHARGES

Nahata Smt. P. Jaya Prada

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government proposes to appoint a Joint Parliamentary Committee to probe the charges of alleged corruption in the Commonwealth Games;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL)

(a) No, Madam.

(b) Question does not arise.

(c) Government has already appointed a High Level Committee under the chairmanship of Shri V. K. Shunglu, former Comptroller and Auditor General of India to look into issues relating to the organizing and conduct of the Commonwealth Games Delhi 2010. Besides, other investigative agencies such as Comptroller and Auditor General (CAG), Enforcement Directorate, Income Tax Department, Chief Vigilance Commission, Central Bureau of Investigation (CBI) etc. are also making investigations within their respective jurisdictions and as per their mandate. In view of this appointment of a Joint Parliamentary Committee to probe the charges of alleged corruption in the Commonwealth Games is not considered necessary .